



**SEVENTH LEGISLATIVE ASSEMBLY OF THE  
STATE OF GOA  
(Twelfth Session, 2020)**

**THIRD REPORT (2020)  
OF THE  
BUSINESS ADVISORY COMMITTEE**

**(Presented to the House on the 27<sup>th</sup> July, 2020)**

**GOA LEGISLATURE SECRETARIAT  
PORVORIM-GOA**

# SEVENTH LEGISLATIVE ASSEMBLY OF THE STATE OF GOA

(TWELFTH SESSION, 2020)

## THIRD REPORT (2020) OF THE BUSINESS ADVISORY COMMITTEE

A sitting of the Business Advisory Committee was held on 22<sup>nd</sup> July, 2020 at 4.00 P.M. in the Speaker's Conference Room, Assembly Complex, Porvorim-Goa to consider the Business to be transacted during the Twelfth Session, 2020 of the Seventh Goa Legislative Assembly of the State of Goa.

2. The following were present:

### COMMITTEE

1. Shri. Rajesh Patnekar, Hon'ble Speaker..... Chairman
2. Dr.Pramod Sawant .....Chief Minister..... Member
3. Shri Isidore Fernandes .....Dy. Speaker..... Member
4. Shri Digambar Kamat.....Leader of Opposition ..... Member
5. Shri Mauvin Godinho.... Minister for Leg. Affairs ..... Member
6. Shri. Churchill Alemao.MLA ..... Member
7. Shri Vijai Sardesai ..... MLA..... Member
8. Shri Ramkrishna Dhavalikar.. MLA..... Member

### GOA LEGISLATURE SECRETARIAT

1. Namrata Ulman, Secretary
2. Shri H.Noronha, Joint Secretary
3. Shri Mohan Gaonkar, Under Secretary

### GOVERNMENT OFFICERS

1. Shri Parimal Rai, Chief Secretary
2. Shri Daulat Hawaldar, representing the Finance Secretary
3. Shri Chokha Ram Garg, Law Secretary
4. Smt Smita Chandwani, Joint Secretary (Law)

**3. The Committee took the following decisions:**

- i) The Committee agreed with the All Party Resolution taken on 3<sup>rd</sup> July, 2020 to hold the session for one day only on the 27<sup>th</sup> July, 2020.**
- ii) The Committee agreed that all the Demands be passed on that day and the Government may then take up the Appropriation Bills relating to Demands for Grants, for the year 2020-2021 and Supplementary Demands for the year 2020-2021 (First Batch).**
- iii) The list of Demands for Grants for the year 2020-2021 to be taken up is shown at Annexure II.**
- iv) It was agreed that no Cut motions needs to be moved as such no Notification on the same needs to be promulgated.**
- v) Supplementary Demands may also be presented.**
- vi) The Committee agreed that the Ordinances related Bills and such other Bills as listed may be tabled in the House for its consideration.**
- vii) The Committee agreed that the relevant rules as necessary may be suspended for the duration of this session as are required for the transaction of the business to be taken up during the session.**
- viii) Towards the end, the Hon. Leader of Opposition tabled a note of dissent which is shown at Annexure –III.**

**PORVORIM, GOA  
22<sup>nd</sup> July, 2020**

**NAMRATA ULMAN  
SECRETARY**

ANNEXURE-I

SEVENTH GOA LEGISLATIVE ASSEMBLY  
BUSINESS ADVISORY COMMITTEE (2020)  
MEMORANDUM NO.3 OF 2020

*Tentative List of Business for the Twelfth Session (Seventh Legislative Assembly) 2020*

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The Government has sent a tentative programmed list of Government Business for the Twelfth Session of the Seventh Legislative Assembly which is as follows:

**1. LEGISLATIVE BUSINESS**

1. The Goa Goods and Service Tax (Amendment) Bill, 2020.
2. The Goa (Recovery of Arrears of Tax through Settlement) (Amendment) Bill, 2020.
3. The Indian Stamp (Goa Amendment) Bill, 2020.
4. The Industrial Disputes (Goa Amendment) Bill, 2020.
5. The Contract Labour (Regulation and Abolition) (Goa Amendment) Bill, 2020.
6. The Goa Agricultural Produce Marketing (Development and Regulation) (Goa Amendment) Bill, 2020.
7. The Factories (Goa Amendment) Bill, 2020
8. The Goa Value Added Tax (Goa Amendment) Bill, 2020.
9. The Goa Motor Vehicles Tax (Amendment) Bill, 2020.
10. The Goa Town and Country Planning (Amendment) Bill, 2020.
11. The Court fees (Goa Amendment) Bill, 2020.

**2. FINANCIAL BUSINESS**

- i. Introduction, Consideration and Passing of Goa Appropriation Bill, 2020 relating to Budget for the year 2020-21.
- ii. Presentation of Supplementary Demands for Grants, 2020-21(First Batch)
- iii. Introduction, Consideration and Passing of Goa Appropriation Bill, 2020 relating to Supplementary Demands for Grants for the year 2020-21(First Batch).

PORVORIM, GOA  
22<sup>nd</sup> JULY, 2020

NAMRATA ULMAN  
SECRETARY

## ANNEXURE-II

Monday, 27<sup>th</sup> July, 2020 - DISCUSSION AND VOTING OF THE  
FOLLOWING DEMANDS FOR GRANTS,  
2020-2021.

1. Minister for Town & Country Planning to move the following Demands

Demand No. 45	-	Archives and Archaeology
Demand No. 54	-	Town & Country Planning
Demand No. 59	-	Factories and Boilers
Demand No. 64	-	Agriculture

2. Minister for Sports and Youth Affairs to move the following Demands

Demand No. 20	-	Printing and Stationery
Demand No. 27	-	Official Language
Demand No. 29	-	Public Grievances
Demand No. 42	-	Sports & Youth Affairs
Demand No. 78	-	Tourism

3. Minister for Revenue to move the following Demands

Demand No. 7	-	Settlement & Land Records
Demand No. 15	-	Collectorate, North Goa
Demand No. 16	-	Collectorate, South Goa
Demand No. 33	-	Revenue
Demand No. 52	-	Labour
Demand No. 60	-	Employment
Demand No. 82	-	Information Technology

4. Minister for Art and Culture to move the following Demands

Demand No. 43	-	Art & Culture
Demand No. 70	-	Civil Supplies
Demand No. 71	-	Co-operation
Demand No. 81	-	Department of Tribal Welfare

5. Minister for Water Resources to move the following Demands

Demand No. 66	-	Fisheries
Demand No. 74	-	Water Resources
Demand No. 80	-	Legal Metrology

6. Minister for Ports Administration to move the following Demands

Demand No. 67	-	Ports Administration
Demand No. 72	-	Science, Technology and Waste Management
Demand No. 85	-	Department of Rural Development

**7. Minister for Transport to move the following Demands**

- Demand No. 13 - Transport
- Demand No. 31 - Panchayats

**8. Minister for Health to move the following Demands**

- Demand No. 19 - Industries, Trade & Commerce
- Demand No. 47 - Goa Medical College
- Demand No. 48 - Health Services
- Demand No. 49 - Institute of Psychiatry & Human Behaviour
- Demand No. 51 - Goa Dental College
- Demand No. 53 - Food & Drugs Administration
- Demand No. 58 - Women and Child Development
- Demand No. 61 - Skill Development and Entrepreneurship

**9. Minister for Social Welfare to move the following Demands**

- Demand No. 55 - Municipal Administration
- Demand No. 57 - Social Welfare
- Demand No. 77 - River Navigation

**10. Minister for Power to move the following Demands**

- Demand No. 24 - Environment and Climate Change
- Demand No. 62 - Law
- Demand No. 76 - Electricity
- Demand No. 86 - Non-Conventional Source of Energy

**11. Minister for Public Works to move the following Demands**

- Demand No. 21 - Public Works
- Demand No. 69 - Handicraft, Textile and Coir
- Demand No. 79 - Goa Gazetteer

**12. Chief Minister to move the following Demands**

- Demand No. 1 - Legislature Secretariat
- Demand No. 2 - General Administration & Coordination
- Demand No. 3 - District & Session Court, North Goa
- Demand No. 4 - District & Session Court, South Goa
- Demand No. 5 - Prosecution
- Demand No. 6 - Election Office
- Demand No. 8 - Treasury & Accounts Administration, North Goa
- Demand No. 9 - Treasury & Accounts Administration, South Goa

Demand No. 10	-	Notary Services
Demand No. 11	-	Excise
Demand No. 12	-	Commercial Taxes
Demand No. 14	-	Goa Sadan
Demand No. 17	-	Police
Demand No. 18	-	Jails
Demand No. 22	-	Vigilance
Demand No. 23	-	Home
Demand No. 25	-	Home Guards & Civil Defence
Demand No. 26	-	Fire & Emergency Services
Demand No. 28	-	Administrative Tribunal
Demand No. 30	-	Small Savings & Lotteries
Demand No. 32	-	Finance
Demand No. 34	-	School Education
Demand No. 35	-	Higher Education
Demand No. 36	-	Technical Education
Demand No. 37	-	Government Polytechnic, Panaji
Demand No. 38	-	Government Polytechnic, Bicholim
Demand No. 39	-	Government Polytechnic, Curchorem
Demand No. 40	-	Goa College of Engineering
Demand No. 41	-	Goa Architecture College
Demand No. 44	-	Goa College of Art
Demand No. 46	-	Museum
Demand No. 50	-	Goa College of Pharmacy
Demand No. 56	-	Information and Publicity
Demand No. 63	-	Rajya Sainik Board
Demand No. 65	-	Animal Husbandry & Veterinary Services
Demand No. 68	-	Forests
Demand No. 73	-	State Election Commission
Demand No. 75	-	Planning, Statistics & Evaluation
Demand No. 83	-	Mines
Demand No. 84	-	Airport
Charged Expenditure	-	Raj Bhavan (discussion only)
Charged Expenditure	-	Debt Services (discussion only)
Charged Expenditure	-	Goa Public Service Commission (discussion only)

**PORVORIM, GOA**  
**22<sup>nd</sup> July, 2020**

**NAMRATA ULMAN**  
**SECRETARY**

ANNEXURE-III

**LETTER TO BUSINESS ADVISORY COMMITTEE BY SHRI  
DIGAMBAR V. KAMAT, HON. LEADER OF OPPOSITION**

Ref.No.LO/GLA/Jul/2020-21/

Dated: 22/07/2020

The Hon'ble Speaker,  
Goa Legislative Assembly,  
Assembly Complex,  
Porvorim-Goa.

**Sub:- Recommendations before the Business Advisory Committee.**

Sir,

I am placing before you the recommendations of the Congress Legislative Party for Business to be transacted during the Assembly Session of the Goa Legislative Assembly which is scheduled on 27<sup>th</sup> July 2020.

Our recommendations are as follows:

1. Question Hour.
2. Discussion on Covid Pandemic in Goa.
3. Discussion on Economic Crisis and Financial Status of Goa.
4. Discussion on Environment issues of the State.
5. Passing of Vote on Account.

You will appreciate that I had categorically stated that a full-fledged Assembly Session of 3 to 4 weeks needs to be convened in the month of November-December 2020, in case the Government decides to have a One day Session in the month of July – August 2020 to fulfil the Constitutional requirement, in view of the Covid pandemic. I had also placed before you my recommendation that further extension of four months may be given to the Vote on Account during the One day Session and the Budget should be passed during the full-fledged session after discussion in the Month of November-December 2020.

It is very important that the one day session must give utmost priority to the issues like Covid Pandemic, Financial condition of the State, Revival of Economy, Environment issues like proposed projects causing damage to Mahavir Wildlife



**Sanctuary and Mollem National Park, Doubling tracking of Railway line passing through Villages in Coastal areas etc.**

**The other issues and business such as passing of Bills etc. must be undertaken in the next Session with a longer duration to enable all the Members to discuss and give their views on such Bills in the interest of the State.**

**I hope you will kindly accept our recommendations in the larger interest of the State.**

**Thanking you,**

**Yours truly,**

**Sd/-**

**(Digambar V. Kamat)  
Leader of Opposition**